NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 18.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.167/ BB/2017	-	For filing addl. informatio n as required by Registry	252	Aberame Creative Solutions Pvt. Ltd. Vs ROC

SL.	NAME (IN CAPITAL)		SIGNATURE		
NO.	& PHONE NUMBER	REPRESENTATION TO WHOM			

Petitions.

AORDERAMCS CREATIVE
Solutions Pulid

report from ROC-Karnatal

PCS for Petitioner Company is present. Await report from ROC-Karnataka,

Bangalore. List it on 12/01/2018.

Member (T)

Member (J)